

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 386 /Confdl. /2016
II-6-2/2015

Bilaspur, dated 15/06/2016

Copy of order No. F.No. 5855/1666/XXI-B/C.G./2016 dated 15.06.2016 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan, Mantralaya, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13) Shri Arvind Kumar Verma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur for information and compliance. He is directed to take charge at his new place of posting on or before 25th June, 2016. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately his handing/taking over charge reports to this Registry.
- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Janjgir-Champa/ Jashpur/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (15) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (16) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (17) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

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- (18) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (21) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (22) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (23) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Government of Chhattisgarh
Law and Legislative Affairs Department Mantralaya,
Mahanadi Bhawan, Naya Raipur, C.G. 492002

ORDER

Naya Raipur dated 15.06.2016

F.No. **5855/1666/XXI-B/C.G./2016**, - In exercise of the powers conferred by Section 3 (3) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (No. 4 of 2016), the State Government, with the concurrence of Hon'ble the Chief Justice of the High Court of Chhattisgarh, hereby, withdrawing the services of Shri Arvind Kumar Verma, Member of Higher Judicial Service, from the High Court of Chhattisgarh, places his services under Law & Legislative Affairs Department, Government of Chhattisgarh and appoints him as Judge, Commercial Court (District Level), Naya Raipur, from the date he assumes charge of his office.

**By order and in the name of the
Governor of Chhattisgarh,**

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(A.K. Samantray)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. **5856/1666/XXI-B/C.G./2016** Naya Raipur, dated 15/06/2016

Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 385/11-06-02/2015/Confdl./2016 Bilaspur, dated 15th June, 2016,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Arvind Kumar Verma, Additional Director, Chhattisgarh State Judicial Academy, Bilaspur,
4. Principal Secretary to Hon'ble Chief Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Chief Minister,
5. Secretary, Government of Chhattisgarh, Finance Department, Mantralaya, Raipur,
6. Secretary, Government of Chhattisgarh, Commerce & Industry, Mantralaya, Raipur

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7. Joint Secretary, Office of the Chief Secretary, Government of Chhattisgarh, Mantralaya, Naya Raipur,
8. Private Secretary to Hon'ble Law Minister for perusal of Hon'ble Law Minister,
9. Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
10. Deputy Director, Government Regional Press, in front of Indravati Bhawan, Naya Raipur, C.G. for publication in Gazette (Extra Ordinary),

for information and necessary action.

(V.K. Hota)
15/6/2016

(V.K. Hota)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department